

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI.**

APPEAL No.36 of 2022 (SZ)

Disha-A Life School and
P.K.D. College of Education
Rep. by its Correspondent,
Kulikapalayam Pirivu,
Kurumbapalayam Village ,
Achipatti Post,
Pollachi – 642 002 and Another

...Appellants

Vs

M/s. Hitech Die Cast (P) Ltd.,
Rep. by its Director Mr. Vasudevan,
S.F.No.77/1, and 2, 101 Part,
Kurumbapalayam Village,
Pollachi – 642 002 & others.

...Respondents

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**Filed by
Thiru. S. Sai Sathya Jith,
Advocate, Chennai.**

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Vs

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Rep. by its Director Mr. Vasudevan,
S.F.No.77/1, and 2, 101 Part,
Kurumbapalayam Village,
Pollachi – 642 002.

2. M/s. Unicadt Alloys Pvt. Ltd.,
Rep. by its Director Mr. Vasudevan,
Kullakkapalayam Pirivu,
Kurumbapalayam Village, Achipatti Post,
Pollachi – 642 002.

3. The Chairman,
Tamil Nadu Pollution Control Board,
No.76, Mount Salai, Guindy,
Chennai – 600 032.

4. The Member Secretary,
Tamil Nadu Pollution Control Board,
No.76, Mount Salai, Guindy,
Chennai – 600 032.

5. The District Environmental Engineer,
Tamil Nadu Pollution Control Board
Coimbatore- South,
Plot No.E-55A, SIDCO Industrial Estate,
Pollachi Main Road, Kuruchi,
Coimbatore – 641 021.

6. The Superintending Engineer,
Coimbatore Electricity Distribution Circle – South,
Tatabad, Coimbatore – 641 012.

...Respondents

R. Vijay
11/10/2022
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
NO.76, MOUNT SALAI, GUINDY,
CHENNAI - 600 032.

REPORT FILED ON BEHALF OF THE 3RD, 4TH & 5TH RESPONDENTS - TAMIL NADU POLLUTION CONTROL BOARD.

I, R.Rajamanickam, S/o. P.M.Ramasamy, Hindu, aged about 58 years, having my office at No. 76, Mount Salai, Guindy, Chennai -600032, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am filing this Report on behalf of the Respondents Tamil Nadu Pollution Control Board and as such I am well acquainted with the facts of the case as per records.

2. It is respectfully submitted that the Hon'ble National Green Tribunal (Southern Zone) in its order dated 02.09.2022 has directed ineralia as follows:

"Para 3: In the meanwhile, we direct Pollution Control Board to make one more inspection of the respondent, company after giving notice to both the parties.

3. It is respectfully submitted that, in pursuance to the above said NGT order, the TNPC Board has constituted a committee comprising the following members and instructed to inspect the units and school/ College premises.

Sl.No	Name of the officials / Representatives	Designation
1	Er.V. Swaminathan DEE, TNPCB, Tiruppur (South) Holding additional charge of DEE, TNPCB, Tiruppur (North)	Committee Head
2	Dr.K.Ravichandran DEE, TNPCB, Coimbatore (North)	Member
3	Thiru.N.Krishnakumar, General Manager, Disha-A Life School Representative	Member
4	Thiru. G. Ananda Kumar PRO, P.K.D College of Education Representative	Member
5	Thiru.V.Sivakumar, Executive Director, M/s Unicast Alloys Private Limited.,	Member
6	Thiru.S.Sountharajan, Director, M/s HiTech Die Cast Private Limited.,	Member


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The Committee Members have carried out an inspection along with the representatives of the units, School and College on 01.10.2022 in Disha-A Life School, P.K.D College of Education and two foundry units.

4. It is respectfully submitted that the Committee Members first inspected the 1st appellant school of Disha – A Life School and P.K.D College of Education and the farmers namely Thiru.Balasubramaniam, Thiru.Mahendran and Thiru.Balakrishnan assembled in the school premises have informed about the pollution caused by both the foundry units. The Committee Members visited along the common boundary shared by the unit of M/s Unicast Alloys Private Limited and the agri land owned by the occupier of the school. The Committee Members inspected from the northern end to southern end on the agri land owned by the occupier of the School which is located on the western side of the compound wall provided by M/s Unicast Alloys Private Ltd. During inspection, the following observations were made;

i. The representatives of the School and College have briefed about the air pollution caused by the two foundry units. They informed that the unit of M/s Unicast Alloys Private Limited has provided advanced air pollution control measures and the emission from the stacks are controlled. However, majority of air pollution is caused due to fugitive emission from these units. They added that at present the wind is from south west direction and industry on the downwind side and dust pollution is under control. They further informed that during November to April the wind direction is reversed and it would be from North East direction and their school is located at the western side of the foundry units and getting more dust.

ii. The representatives from the school have also informed that the white fumes are released out from the process shed of M/s. Unicast Alloys Pvt Ltd.,

iii. Disha - A Life School was on leave on 01.10.2022 and they informed that about 750 students are studying in the school and 60 students are staying in the hostels.

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iv. P.K.D College of Education was found under closed condition and it was informed that the management has planned to convert it as school premises in future.

v. The said two foundry units are located at eastern side of the School and B.Ed College at about 150 metre distances.

vi. The school management has developed green belt in two layers in 7 Acres of land adjoining the boundary of the M/s. Unicast Alloys Private Ltd and the school premises.

vii. During inspection no deposit of dust was noticed in the school premises. The school representatives have shown some photographs as evidence for the air pollution caused by the units.

viii. The school representatives have also submitted their grievance in written statement to the inspection committee .

5. It is respectfully submitted that the Committee Members along with unit's representatives were inspected the unit of M/s. Unicast Alloys Private Limited. During inspection, the following observations were made;

i. The unit was under operation. The unit was found involved in manufacturing Cast Iron and SG Iron Castings.

ii. The air pollution control measures such as advanced fume extraction system (Cassette type filters/ Reverse Air system) with stack with interlocking system attached to the induction furnace, bag filters with stack attached to the Shot Blasting Machines, Cyclone with Pulse Jet Bag Filter with stack attached to the Sand Plant, Bag Filters with Stack attached to the fettling section were in operation.

iii. The unit had installed the interlocking system with limit switch to movable suction hood with stack as air pollution control measures attached to the induction furnace and the same was in operation. The induction furnace can only be operated when the movable hood is in position and the same was ensured during inspection.

P. Jeyaraj
11/10/2012

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iv. The unit had provided an extra hood cover for absorbing the gaseous emissions generated during transfer of molten metal from Furnace ladle to pouring ladle.

v. While pouring the molten metal from furnace into moulds, emanation of white fumes were noticed in the process shed which is only steam/water vapour emanates from the moisture present in the mould sand. The white fumes are nothing but the steam only.

vi. The unit has stopped storing the fresh sand adjacent to the boundary of the school premises and shifted to eastern side of the unit inside a closed shed to avoid fugitive emission.

vii. The western side of the unit adjacent to shot blasting, fettling section shed had been entirely covered by sheets with a height of 20 feet including compound wall. The shed is also found closed the openings on western side facing the school.

viii. The unit has provided interlocking water mist sprinklers along the vehicle movement area near the petitioner's school boundary and the same was under operation. The unit has provided pavement for part of the inner road and yet to provide pavement for the rest. During vehicle movement on the unpaved road area in the unit, dust emanation was noticed.

ix. The unit has provided the compound wall with steel cladding up to about 20 feet height facing the school premises (unit's western boundary wall).

x. The unit is using green sand for its sand moulding process and the used sand is reused in the process. The part of the waste sand generated from the unit was found dumped on the unit's land. At present, the unit has reclaimed the waste sand dumped area and disposed around 200 trucks of accumulated waste sand which was already dumped in the unit premises.

xi. The committee members inspected the waste sand dump site and found that the unit has cleared the accumulated waste sand and in the process of developing green belt in that area.

xii. The unit has replaced the existing air pollution control measure such as venturi wet scrubber system with stack arrangement for the induction furnaces to the advanced fume extraction system (Cassette type filters/ reverse Air System) and the same was under operation.

xiii. The ambient air quality/stack monitoring/ambient noise level survey was conducted on 03.03.2022 & 04.03.2022 in and around the premises based on the predominant wind direction. Based on the survey report furnished by the Advanced Environmental Laboratory, TNPCB, Coimbatore, it was observed that all the values are within the standards prescribed by the Board. The unit has connected the stack with CARE AIR CENTRE, TNPC Board, Chennai for continuous monitoring purpose.

xiv. The trend graph for the stack online source monitoring obtained from the Care Air Centre, TNPC Board, Chennai for the period 01.12.2021 to 01.10.2022 reveals that the PM values are within the limits prescribed by the Board and no exceedance was observed

6. It is further submitted that Committee Members inspected in the unit of M/s. Hi-tech Diecast Private Limited., along with unit's representatives. During inspection the following observations were made;

i. The unit was under operation. The unit was found involved in manufacturing Cast Iron and SG Iron Castings.

ii. The unit of M/s Unicast Alloys Private Ltd., is located between the school and M/s Hitech Die Cast Private Ltd., and acts as a barrier.

iii. The unit was under operation and the air pollution control measures such as Advanced fume extraction system (Cassette type filters/ Reverse Air system) with Stack with interlocking system attached to the induction furnaces, Bag filters with stack attached to the Shot Blasting Machines, Cyclone with bag filter with stack attached to the Sand plant, Bag filters with stack attached to the fettling section were in operation.

R. G. Srinivasan
11/10/2022
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iv. The unit had installed the interlocking system with limit switch to movable suction hood with stack as air pollution control measures attached to the Induction furnace and the same was in operation. The induction furnace can only be operated when the movable hood is in position.

v. The unit had provided an extra hood cover for absorbing the gaseous emissions generated during transfer of molten metal from Furnace ladle to pouring ladle.

vi. While pouring the molten metal from furnace into moulds, emanation of white fumes was noticed in the process shed which is only steam/water vapour from the moisture present in the mould sand. The white fumes are nothing but the steam only.

vii. Spillage of waste sand was noticed in the unit's production area.

viii. The unit is using green sand for sand moulding process and the used sand is reused. A part of the waste sand generated from the unit was found dumped on the premises of M/s Unicast Alloys Private Limited.

ix. The unit has replaced the existing air pollution control measure such as venturi wet scrubber system with stack arrangement for the induction furnaces to the advanced fume extraction System (Cassette type filters/ reverse Air System) and the same was under operation.

x. The ambient air quality/stack monitoring/ambient noise level survey was conducted on 04.03.2022 & 05.03.2022 in and around the premises based on the predominant wind direction Based on the survey report furnished by the Advanced Environmental Laboratory, TNPCB, Coimbatore, it was observed that all the values are within the standards prescribed by the Board. The unit has connected the stack with CARE AIR CENTRE, TNPC Board, Chennai.

xi. The trend graph for the stack online source monitoring obtained from the Care Air Centre, TNPC Board, Chennai for the

period 01.12.2021 to 01.10.2022 reveals that the PM values are within the limits prescribed by the Board and no exceedance was observed.

xi. The unit has replaced the existing air pollution control measure for the induction furnaces with the advanced fume extraction System (Cassette type filters/ reverses Air System) and the same was under operation.

7. It is respectfully submitted that based on the recommendations made by the Joint Committee, the Tamil Nadu Pollution Control Board has issued directions under section 31A of the Air (Prevention and Control of Pollution) Act, 1981 vide Board proceedings dated 11.10.2022 to the respondent units to control the fugitive emission/ air pollution from the two foundry units are as follows:

M/s Unicast Alloys Private Limited:

i. The unit shall operate and maintain the Air Pollution Control measures continuously and efficiently so as to satisfy the AAQ/Emission standards prescribed by the Board.

ii. The unit shall provide completely paved road for the entire vehicle movement area and shall deploy road sweepers to control the fugitive emission from its premises.

iii. The unit shall provide compound wall with steel cladding of 20 feet height for the entire western side of the machine shop located adjacent to the school boundary.

iv. The unit shall either completely reuse the dumped waste mould sand within the premises or dispose it to the Common Waste Mould Sand Reclamation unit or for other beneficial uses.

v. The unit shall provide CCTV camera focusing the stacks of the unit with 3 month recording facility and connect the same to the District office, TNPCB for monitoring.

vi. The units shall explore the possibilities of providing common waste sand reclamation plant using advanced techniques.

P. Jayaram
11/10/2022
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vii. The unit shall provide silos/ closed shed for storage of waste sand generated in its premises and to dispose further. The unit shall avoid dumping the waste sand on open land.

M/s HiTech Die Cast Private Limited:

i. The unit shall operate and maintain the air pollution control measures continuously and efficiently so as to satisfy the Ambient Air Quality/Emission standards prescribed by the Board.

ii. The unit shall explore the possibilities to provide paved road for the entire vehicle movement area to control the fugitive emission from its premises.

iii. The unit shall provide CCTV camera focusing the stacks of the unit with 3 month recording facility and connect the same to the District office of TNPCB for monitoring.

iv. The unit shall ensure good quality of scraps shall be used for melting activity.

v. The unit shall provide silos/ closed shed for storage of waste sand generated in its premises. The unit shall avoid dumping the waste sand on open land.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

R. Rajamanickam
11/10/2022
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI - 600 032.

BEFORE ME

VERIFICATION

I, R.Rajamanickam, S/o. P.M. Ramasamy working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai, do hereby verify that the contents of above report are true to the best of my knowledge through records.

R. Rajamanickam
11/10/2022
JOINT CHIEF ENVIRONMENTAL ENGINEER
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**REPORT FILED ON BEHALF OF THE 3RD, 4TH
& 5TH RESPONDENTS - TAMIL NADU
POLLUTION CONTROL BOARD.**

**Advocate for Respondent: TNPCB
Thiru.S. Sai Sathya Jith,
Advocate, Chennai.**

Date:11.10.2022.

Date of hearing on:12.10.2022